NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	For Hearing	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2	CONSCIENTIA LAW ASSOCIATES -SOWMYA JOSHI -K.W. OMPRAKASH 7204653004	ON BEHALF OF RESPONDENT	Aoshi 19/9/2017

2. LAKSHMI KUMARAM AND SRIDHARAM. - RISHIKA SHARATH. 9972804445 ON BEHALF OF PETITIONERS

Counsel for petitioner is present. Counsel for respondent is also present. She has filed objections.

For hearing, list it on 09.10.2017.

MEMBER (J)

MEMBER (T)